

ICD/P.F. D.G. Pres CESTAT Admn-2018
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi - 66


Dated 22 June 2021

OFFICE ORDER

Pursuant to the Ministry of Finance, Department of Revenue Office Order No. A.12026/3/2018-Ad.1C(CESTAT) dated 6.6.2021, the tenure of Hon'ble Mr. Justice Dilip Gupta, President, CESTAT earlier notified by Ministry of Finance Office Order of even no. dated 28.9.2018 has been modified as follows :

"For a period of 04 years from the date of assumption of charge of the post, or till he attains the age of 70 years, or until further orders, whichever is the earliest."

Accordingly, the tenure of Hon'ble Mr. Justice Dilip Gupta, President, CESTAT is extended till 30.9.2022 (A/N) or until further orders, whichever is earlier.


(Bineesh Kumar K.S)

Registrar

Copy to :

1. SPS to Hon'ble Mr. Justice Dilip Gupta, President, CESTAT, New Delhi
2. Under Secretary, Ad.1C, Ministry of Finance, Deptt. Of Revenue, New Delhi
3. The Pay and Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi
4. Accounts Officer, CESTAT, Delhi
5. Website/ Guard file/ office copy

